

# ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ

## KARNATAKA STATE POLLUTION CONTROL BOARD

ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ - ರಾಮನಗರ

ಪರಿಸರ ಭವನ, ಜಿಲ್ಲಾಧಿಕಾರಿಗಳ ಕಛೇರಿ ಹತ್ತಿರ,  
ಬೆಂಗಳೂರು-ಮೈಸೂರು ರಸ್ತೆ, ರಾಮನಗರ-562159  
ದೂರವಾಣಿ : 080-27275678



**REGIONAL OFFICE - RAMANAGARA**

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No./KSPCB/RO-Ramanagara/Legal/NGT/2022-23/812

Date: 07/03/2023

To:

The Member Secretary

Karnataka State Pollution Control Board  
Parisara Bhavana, No. 49, Church Street,  
Bengaluru - 560001

// Kind Attention: Law Officer //

**Sub:** Furnishing latest status pertaining to the NGT Original Application No. 401/2021 filed by Sri Balasubramanyam versus State of Karnataka & others

Please find herewith enclosed the detailed inspection report pertaining to the NGT OA No. 401/2021 for your kind perusal and further necessary action.

Thanking you,

Yours faithfully

  
REGIONAL OFFICER  
RAMANAGARA

In the original application No.401 of 2021(PB) filed by Sri Balasubramanyam Versus State of Karnataka, a Joint Committees was constituted vide order No. KSPCB/RO-RMN/NGT/2022-23/37 dated 22.04.2022

Comprising of

- (a) Additional Director/Scientist, MoEF, Forest & Climate change(MoEF & EC) Southern Zone, Bengaluru
- (b) Scientist D Regional Directorate, Central Pollution Control Board, Bangalore
- (c) Superintending Engineer-1, Karnataka Industrial Area Development Board, Bengaluru
- (d) Senior Geologist Rep of District Magistrate, Ramanagara District, Ground Water Authority Ramanagara District, Ramanagara
- (e) Environmental Officer(Member Conveyor) Karnataka State Pollution Control Board, Regional Office, Ramanagara

The Joint Committee meeting was held on 29.01.2022. In that meeting the approach and methodology to be followed by the Joint Committee to verify the facts of the grievances in the application/complaint to comply the directions of the Hon'ble NGT were framed and accordingly the information's from the Karnataka Industrial Area Development Board, State Ground Water Authority and Karnataka State Pollution Control Board were collected.

As decided in the Joint Committee meeting held on 29.04.2022, field visit and inspection of the industries located in Harohalli Industrial Area were carried out on 10.05.2022 and 05.07.2022 by the committee members.

During the inspection, the details of the industries located in Harohalli Industrial Area received from KSPCB were reviewed. Out of 225 industries located in the industrial area, process effluent is generated only in 54 industries. The effluent generating industries are further categorized into industries treating their effluent in individual effluent treatment plants, combined sewage and effluent treatment plants, and industries discharging effluent to common effluent treatment plant for further treatment and a few industries were selected from each category for inspection by the committee members. The list of industries inspected and criteria for selection of inspection are as follow:

S. No	Name and address of the industry	Criteria for selection for inspection
1.	A O Smith India Water Products Pvt. Ltd., Plot No.300, 2 <sup>nd</sup> Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112.	Industry is mentioned by the applicant in the complaint. Large red category industry provided with in house combined effluent treatment plant for treatment of sewage and trade effluents.
2.	E Nano Incintech,	Industry is mentioned by the applicant in the

	Plot No.342/B, 2 <sup>nd</sup> Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112.	complaint. It is a common hazardous waste incineration facility for the incineration of hazardous waste.
3.	M/s Anthem Biosciences Pvt Ltd. Plot No. Plot No.276P & 277P, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112	Large red category, pharmaceutical/bulk drug industry provided with in house effluent treatment plant for treatment of effluent and sewage treatment plant for the treatment of sewage.
4.	Leonsmith Technologies. Plot No.128 B, 2 <sup>nd</sup> Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District-562112.	Small red category, forging and engineering industry provided with in house effluent treatment plant for treatment of effluent.
5.	Dairy Classic Ice Cream Pvt Ltd, Plot No.256(part), 257 & 258, 2 <sup>nd</sup> Phase, Harohalli Indl Area.	Large Orange category, food processing industry provided with in house combined effluent treatment plant for treatment of sewage and effluent.
6.	Parsons Nutritional Pvt Ltd, Plot No 319 C, 320 A & B, 321 & 19 B, 2 <sup>nd</sup> Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District.,	Large Orange category, food processing industry provided with in house combined effluent treatment plant for treatment of sewage and effluent.
7.	Orchid Laminates Pvt Ltd. Plot No 298, 2nd Phase, Harohalli, Indl Area, Kanakapura Tq, Ramanagara Dist.	Large Red category, kraft paper manufacturing industry provided with in house effluent treatment plant for treatment of effluent and sewage treatment plant for the treatment of sewage.
8.	KH Enterprises, Plot No 310 F 2, 2 <sup>nd</sup> Phase, Harohalli Indl Area. Kanakapura taluk & Ramanagara District.,	Small Red category, hazardous waste recycling industry provided with individual effluent treatment plant for treatment of effluent.
09.	Panchamukhi Pharma Chem, Plot No.94 & 97, 1 <sup>st</sup> Phase, Harohalli Indl Area. Kanakapura taluk & Ramanagara District.,	Small Red category, solvent reprocessing industry discharging effluent to common effluent treatment plant for further treatment and disposal.
10.	Sri Mookambika Industries, Plot No.32-A2, 1 <sup>st</sup> Phase, Harohalli Indl Area, Kanakapura taluk & Ramanagara District.,	Small Red category, lead acid battery manufacturing industry discharging effluent to common effluent treatment plant for further treatment and disposal.

During the inspection the committee monitored the water levels in Borewells located in the Industrial premises and observed that, the static water level (SWL) of the borewells is measured using water level recorder and the maximum SWL is 36.55 M and minimum is 05.43 M. Average static water level of the industrial borewells represents 17.40 M and accordingly, it is stated that there is no such severe depletion of groundwater table due to Harohalli Industrial Area as alleged in the complaint that water level have depleted to 1000 ft. The water levels details in the borewells inspected and also the water levels details of the observatory borewell located near to the Harohalli industrial area was already submitted to the Hon'ble NGT(PB), New Delhi.

The Joint Committee noted that in the Harohalli Industrial Area there are in total 225 industries (Red-46, Orange-57 and Green-122) and all the industries are operating within Industrial Area premises with appropriate Consent to Establish from KSPCB and none of the inspected industries were found to be operating in any Agricultural land.

The Joint Committee noted that, in Harohalli Industrial area, there are 225 industries (Red - 46, Orange - 57, Green-122) operating with valid consent for operation from KSPCB. Out of 225 industries, process effluent is generated only in 54 industries. Out of that 18 industries have installed individual effluent treatment plant for treating the effluent generated. 08 industries are provided with individual combined effluent treatment plant where effluent and sewage are treated together. The industries generating less than 5 KLD of effluent are permitted by KSPCB to treat their effluent in common effluent treatment plant (CETP). 28 industries are generating less than 5 KLD of effluent and are discharging it to common Effluent treatment plant (M/s Pai and Pai Chemicals Pvt Ltd., Common Effluent Treatment Plant) located at Kumbalgodu Industrial Area for further treatment and disposal.

The Joint Committee noted that KSPCB has introduced the E-Manifest and GPS Track system for the verification and monitoring of effluent disposal to CETP. The details of the industries, validity of consent, quantity of effluent generated, wastewater treatment facilities provided, capacity of ETP or Combined ETP installed, mode of treatment are regularly monitored on a real-time basis. The sewage generated in the industries is being treated in the Sewage treatment Plants and individual septic tank & soak pit. 18 industries are provided with individual Sewage Treatment Plant for treating the sewage generated and 200 industries disposed the sewage through individual septic tank and soak pit.

The details of the industries, validity of consent, quantity of effluent/sewage generated, waste water treatment/sewage facilities provided, capacity of ETP or Combined ETP or STP installed, mode of treated effluent/sewage disposal were already submitted to the Hon'ble NGT(PB), New Delhi.

The Joint Committee inspected 10 industries located in Harohalli Industrial Area on 10.05.2022 and 05.07.2022. The details of the industries inspected with results of the water quality details of the treated effluents/sewage were already submitted to the Hon'ble NGT(PB), New Delhi.

As per the joint committee directions, KSPCB monitored the water quality of the lakes within and surrounding of the Harohalli Industrial Area and **noted that the quality of water parameters are well within stipulated standards except few parameters like microbial load and BOD which could be due longer stagnation of water and surface runoff carrying faecal matter to the lakes.** The results were already submitted to Hon'ble NGT(PB), New Delhi.

As per the joint committee directions, The KSPCB also monitor the ground water quality of the borewells located within surrounding villages and the analysis results show that water quality is complying with the drinking water standards except for total hardness. The results were already submitted to Hon'ble NGT(PB), New Delhi.

The Joint Committee noted that M/s E-Nano Incintech, is the common hazardous waste incineration facility located at Harohalli Industrial Area and the Joint Committee inspected the unit and this facility is having valid consent to operate from the KSPCB, and they have obtained Environmental Clearance from the Ministry of Environment, Forest & Climate Change for the incineration of Hazardous waste of capacity 2400 TPA (200 TPM). Further, it was also noted that this E-Nano Incintech has connected their stack to the Continuous Online Emission Monitoring at the chimney attached to Double chambered Incinerator to monitor 10 environmental parameters like Carbon Monoxide (CO), Carbon Dioxide(CO<sub>2</sub>), Particulate Matter (PM), Oxides of Nitrogen (NO<sub>x</sub>), Hydrochloric acid(HCL), Oxides of Sulphur ( SO<sub>x</sub>), Hydrogen fluoride (HF), Oxygen (O<sub>2</sub>), Primary temperature & Secondary temperature and the same are connected to Central Pollution Control Board server and KSPCB servers and it was noted that all the measured values are well within stipulated norms. Further, the chimney height is designed as per Central Pollution Control Board standards for Common Incinerators and the incineration facility has provided Chimney of Height 30.0m Above Ground level (AGL) and hence the chimney installation is adequate and scientific

The Joint Committee also conducted the **stack monitoring through EPA Empaneled laboratory and KSPCB also conducted the same and noted that all the monitored results are well within stipulated norms and no air pollution was being emitted from this incinerator. The air quality results are give below.**

**ANALYSIS REPORT FOR SOURCE EMISSION**

- |                         |   |  |
|-------------------------|---|--|
| 1. Name of the Industry | : | M/s. E-Nano Incintech,<br>Harohalli Industrial Area,<br>KanakapuraTaluk,Ramanagara District. |
| 2. Stack ID             | : | DG Set 62.5 KVA  |
| 3. Sample Collected by  | : | Karnataka State pollution Control board (KSPCB)<br>RO- Ramanagara.                           |

- 4. **Date of Collection** : 05.07.2022
- 5. **Particulars of Sample Collected** : Emissions from stack collected through Stack Sampler VSS1
- 6. **Date of Sample Receipt** : 06.07.2022
- 7. **Sample Number** : EHSRDC/ENI /S/22/07/4123
- 8. **Report to be Issued** : 11.07.2022
- 9. **Page No** : 1 of 1

### GENERAL DETAILS

<b>Date of Monitoring</b>	05.07.2022
<b>Ambient Temperature (<sup>0</sup>C)</b>	30
<b>Stack Temperature (<sup>0</sup>C)</b>	118
<b>Velocity (m/s)</b>	6.02
<b>Diameter (m)</b>	0.09
<b>Cross Sectional Area in meter square (m<sup>2</sup>)</b>	0.006
<b>Quantity of flue gas discharged into atmosphere (Nm<sup>3</sup>/h)</b>	106.93
<b>Dust Emission Rate (kg/Hr)</b>	0.004

### RESULTS

Parameters	Protocol	Unit	Result	KSPCB Tolerance Limits
Particulate Matter	IS: 11255, (Part-1)	mg/Nm <sup>3</sup>	40.47	150
Oxides of Nitrogen as NO <sub>2</sub>	IS 11255 (Part-7)	mg/Nm <sup>3</sup>	18.63	NS
Carbon Monoxide	Flue Gas Analyzer	mg/Nm <sup>3</sup>	122.25	NS
Sulphur dioxide	IS: 11255 (Part-2)	mg/Nm <sup>3</sup>	13.18	NS

<b>INFERENCE</b>	<p><b>As per KSPCB Tolerance Limits,</b>  <b>Report Status:</b> - The measured values for the above parameters for those standards have been specified were observed to be within the said standard.</p>
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As per the joint committee directions, KSPCB conducted the noise monitoring during night time at various locations and noted that most of the measured values are well within the stipulated norms and in certain occasions are slightly exceeding the National Ambient Noise Standards for Residential Areas. Further, the Joint Committee also noted that, no buffer zone has been maintained by the KIADB and the Industrial Area was developed adjacent to nearby villages. There is no buffer Zone between industries and residential houses of the villages and accordingly, occasionally the noise levels are exceeding the stipulated residential standards.

The Recommendation of Joint Committee pertaining to the KSPCB are being followed as mentioned below:

1. As per the recommendations of joint committee, KSPCB periodically inspecting the industries located in Harohalli industrial Area, it is observed that all large scale industries are utilizing water supplied from KIADB the effluents generated in the industries are being treated in effluent treatment plants or combined sewage/effluent treatment plants provided by the industries or sent to common effluent treatment plant at Kumbalagodu industrial area. A few

industries have adopted zero liquid discharge and treated effluent is being recycled. The treated effluents are being used for onland for gardening, toilet flushing and irrigation in many industries.

2. Sewage generated in the industries are being treated in the individual sewage treatment plants or combined effluent treatment plant in large scale industries. In small scale industries, sewage is being discharged into soak pits and septic tanks. Which are generating only small quantity of sewage.
3. During the periodic inspection, no bypass or illegal discharge or discharge to surface water bodies were observed and the KSPCB periodically monitored the samples of treated effluent/sewage at the outlet of treatment facility provided by the industries ( i.e at the outlet of the Sewage Treatment Plant or Effluent Treatment Plant or Combined Effluent Treatment Plant) and the quality of the industries and the results are complying with the environmental standards stipulated by the Board.
4. The KSPCB has also introduced the E-Manifest and GPS Track system for the verification and monitoring of effluent disposal to CETP.
5. The KSPCB directed all major polluting industries to install Online Continuous Monitoring System and Accordingly the E-Nano Incintech has connected their stack to the Continuous Online Emission Monitoring at the chimney attached to Double chambered Incinerator to monitor 10 environmental parameters like Carbon Monoxide (CO), Carbon Dioxide(CO<sub>2</sub>), Particulate Matter (PM), Oxides of Nitrogen (NO<sub>x</sub>), Hydrochloric acid(HCL), Oxides of Sulphur ( SO<sub>x</sub>), Hydrogen fluoride (HF), Oxygen (O<sub>2</sub>), Primary temperature & Secondary temperature and the same are connected to Central Pollution Control Board server and KSPCB servers and it was noted that all the measured values are well within stipulated norms.
6. The KSPCB also monitored the Ambient Air Quality Monitoring in the Harohalli Industrial Area and the results are complying with the environmental standards stipulated by the Board.

  
**REGIONAL OFFICER**  
**RAMANAGARA**